

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-03-2021 AT 11.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/03/CHN/2021
IN
PETITION NUMBER : CP/01/2021
NAME OF THE PETITIONER : S.Paneerselvam & 2 Others
NAME OF THE RESPONDENTS : M/s.Mouli Spinner Ltd & 6 Others
UNDER SECTION : Sec 242(4) of CA, 2013 / RW Rule 11 of NCLT Rules

ORDER

Due to paucity of time, matter is adjourned to **15.04.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)